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C.A.No. 2846 OF 2002

ITEM No.9

Court No. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 1 in Civil Appeal No.2846 of 2002

M/S. MARUTI UDYOG LTD.

Appellant (s)

VERSUS

RAM LAL & ORS.

Respondent (s)

(For early hearing and office report)

Date : 29/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Bhargava V. Desai,Adv.
Mr. Pradeep Kumar Malik, Adv.

For Applicant/
Respondent (s)Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

No orders.

[Alka Dudeja]
Court Master

[Janki Bhatia]
Court Master